

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application. No. 118 of 2024 (SZ)**  
[Earlier OA No. 203 of 2024 (PB)]

**With**

**Original Application. No. 150 of 2024(SZ)**  
[Earlier OA No. 376 of 2024 (PB)]

Suo Moto matter in respect of news item appearing in 'The Indian Express' dated 19.02.2024 titled "**3 killed as major fire breaks out at perfume warehouse near Bengaluru**".

*And*

Karnataka State Pollution Control Board,  
Through Member Secretary, Karnataka and Ors.

...Respondent(s)

**With**

Suo Moto matter in respect of news item appearing in 'The Indian Express' dated 19.02.2024 titled "**3 killed as major fire breaks out at perfume warehouse near Bengaluru**".

Central Pollution Control Board (CPCB),  
Through Member Secretary, New Delhi and Ors.

...Respondent(s)



*J. Chandra Babu*  
19/2/2024

**J. Chandra Babu**  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903


## INDEX

| S.No | Particulars   | Page No |
|------|---|---------|
| 1.   | Reply Affidavit on behalf of CPCB   | 01-08   |
| 2.   | <b>Annexure-1:</b> A copy of the KSPCB inspection report dated 19.02.2024   | 09 -11  |
| 3.   | <b>Annexure-2:</b> A copy of the FIR provided by Kumbalagodu Police Station | 12-18   |
| 4.   | <b>Annexure -3:</b> A copy of the English translated version of the FIR     | 19-24   |
| 5.   | <b>Annexure -4:</b> A copy of the KSPCB inspection report dated 06.09.2024  | 25-25   |

Signed and verified on this 17<sup>th</sup> day of September, 2024 at Bengaluru

  
COUNSEL FOR  
CPCB



  
DEPONENT  
J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application. No. 118 of 2024 (SZ)**  
[Earlier OA No. 203 of 2024 (PB)]

**With**

**Original Application. No. 150 of 2024(SZ)**  
[Earlier OA No. 376 of 2024 (PB)]

Suo Moto matter in respect of news item appearing in 'The Indian Express' dated 19.02.2024 titled **"3 killed as major fire breaks out at perfume warehouse near Bengaluru"**.

*And*

Karnataka State Pollution Control Board,  
Through Member Secretary, Karnataka and Ors.

...Respondent(s)

**With**

Suo Moto matter in respect of news item appearing in 'The Indian Express' dated 19.02.2024 titled **"3 killed as major fire breaks out at perfume warehouse near Bengaluru"**.

Central Pollution Control Board (CPCB),  
Through Member Secretary, New Delhi and Ors.

...Respondent(s)



*J. Chandra Babu*  
*19/3/2024*

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903

## REPLY ON BEHALF OF THE CENTRAL POLLUTION CONTROL BOARD

1. That, the Hon'ble National Green Tribunal (hereinafter referred to as "Hon'ble NGT"), Southern Zone vide order dated 22.08.2024 issued notice to all the Respondents including CPCB and directed to file response. Thereby, the reply is made in succeeding paragraphs.
2. That, Central Pollution Control Board (hereinafter referred to as "CPCB") is a Statutory Board constituted under Section 3 of the Water (Prevention and control of Pollution) Act, 1974 (hereinafter referred to as "Water Act, 1974"). It performs the functions under the Water Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as "Air Act, 1981") and the Environment (Protection) Act, 1986 (hereinafter referred to as "E(P) Act, 1986").
3. That, the Hon'ble NGT has Suo Motu registered the case based on news item published in "The Indian Express" dated 19.02.2024, titled: "3 killed as major fire breaks out at perfume warehouse near Bengaluru".
4. That, in the aforesaid matter, CPCB requested Karnataka State Pollution Control Board (hereinafter referred to as "KSPCB") to provide the detailed report about the incident. The facts of investigation report dated 19.02.2024 of KSPCB are as below:
  - The fire incident happened on 18.02.2024 at about 5 pm in an illegal godown having size 30x40 sq. ft, located at Sy No. 3, Ramasandra Village, Kengeri Hobli, Bengaluru. The local people informed that, the site belongs to Sri. Vittal, residence of Basti village.



*J. Chandra Babu*  
19/02/2024

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903

- A small house was constructed on North-West corner of the site and remaining area was covered with temporary shed. However, the temporary shed got totally damaged due to fire and the house partially damaged.
  - The owner of the house located in front of the incident site informed that Mr. Saleem has taken the vacant open space shed on rent for the last one month and the shed is being used as a scrap godown for the last week.
  - On enquiry, from the local public/police/Fire people, it was learnt that, the expired small size (300-500 ml) deodorant/aerosol aluminium cans were stored in the premises. There was no information about the quantity and brand of deodorant stored as the shed was completely burnt and the godown owner Mr. Saleem also died in the said fire accident.
  - On preliminary enquiry, it was learnt that it was an illegal godown, storing expired deodorant/aerosol cans and was established and operating without any license since a week before the incident took place.
  - The KSPCB inspection report states that the fire incident may happened due to electric short circuit. A copy of the KSPCB inspection report is annexed as **Annexure-1**.
5. That CPCB has also sought a copy of FIR from Kumbalagodu Police Station to know the actual cause of incident. The facts of FIR are as follows:



*J. Chandra Babu*  
17/9/2024  
J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903


- A complaint was filed by Shri Arjun H.V nearby residence on 18.02.2024 at 8.30 PM.
- As per the complainant, it was learnt that the vacant land located next to his house belonged to Shri Vittal, and the said land converted to small shed by Shri Syed Salim about two to three weeks ago.
- Shri Syed Saleem engaged in bringing used deodorant and shampoo bottles and emptying it by removing the left out shampoo & perfumes. Empty bottles of deodorant & shampoo were sold to Kabbadiwala and make profit out of it. Around 5-6 labours were working every day.
- As per the complainant, a fire blast was occurred in the godown on 18.02.2024 around 4.30 PM to 4.45 PM. Five to six people escaped and ran out of godown with some burnt wounds on their bodies and three people including Shri Syed Salim died in the incident.
- Due to the blast, fridge, water tank, window glasses of the complainant's house and the nearby residence were damaged. A car, a bike and a goods vehicle were also damaged due to the fire accident.
- Based on the complaint, FIR has been registered vide No. 0051/2024 dated 18/02/2024 at Kumbalagudu Police Station against Shri Syed Salim and Shri Vittal (owner of the shed), necessary investigation has been conducted by the Police and submitted before the District Magistrate Court. A copy of the FIR provided by Kumbalagudu Police Station and a copy of the English translated version of the FIR are annexed as **Annexure-2** and **Annexure-3** respectively.



*J. Chandra Babu*  
18/02/2024

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN. OF ENV, FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903

6. That, to know the recent status, report was also sought from KSPCB. The KSPCB conducted spot inspection on 6<sup>th</sup> September, 2024. As per the report, the godown was completely evacuated and no activities was observed. Local residence also confirmed that after the incidence, the godown was evacuated and the site was kept vacant. Further, KSPCB has confirmed, since it was a small godown used for scrap storage, it doesn't come under the purview of consent mechanism. A copy of the KSPCB report dated 6<sup>th</sup> September, 2024 is annexed as **Annexure 4**.
7. That, it is humbly submitted that the subject matter regarding issuance of license for storing of chemicals in the premises is the mandate of Urban Local Bodies. The Karnataka State Fire and Emergency Services Department is the authority to issue Fire NOC in the Karnataka State.
8. That, it in light of the above submission, it is respectfully submitted that this Answering respondent i.e. CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble NGT in the instant OA.

  
**COUNSEL FOR  
 CPCB**



  
 17/9/2024

**DEPONENT**

J. Chandra Babu

REGIONAL DIRECTOR

CENTRAL POLLUTION CONTROL BOARD  
 REGIONAL DIRECTORATE - BENGALURU  
 (MIN.OF ENV,FOREST & CC, GOVT OF INDIA)  
 BENGALURU - 560 079. MOB: 9868278903

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Original Application. No. 118 of 2024 (SZ)**  
[Earlier OA No. 203 of 2024 (PB)]

**With**

**Original Application. No. 150 of 2024(SZ)**  
[Earlier OA No. 376 of 2024 (PB)]

Suo Moto matter in respect of news item appearing in 'The Indian Express' dated 19.02.2024 titled "**3 killed as major fire breaks out at perfume warehouse near Bengaluru**".

*And*

Karnataka State Pollution Control Board,  
Through Member Secretary, Karnataka and Ors.

...Respondent(s)

**With**

Suo Moto matter in respect of news item appearing in 'The Indian Express' dated 19.02.2024 titled "**3 killed as major fire breaks out at perfume warehouse near Bengaluru**".

Central Pollution Control Board (CPCB),  
Through Member Secretary, New Delhi and Ors.

...Respondent(s)

## AFFIDAVIT

I, J Chandra Babu, son of late Shri. J Balaramaiah, aged 56 years, having office at the Regional Directorate (Bengaluru), Central Pollution Control Board (CPCB), 1<sup>st</sup>& 2<sup>nd</sup> Floors, Nisarga Bhavan A- Block, Thimmaiah Main Road, 7<sup>th</sup> D Cross, Shivanagar, Bengaluru – 560 079, Karnataka, do hereby solemnly affirm, declare on oath and state as under: -

1. That I, the deponent herein is authorized representative to represent the Respondent CPCB in the present case, and as such, I am well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent and authorized to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit as I am competent to swear this affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same are read over and explained to me and are not repeated herein for the sake of brevity.



*J Chandra Babu*  
19/9/2024

**DEPONENT**

J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903

**VERIFICATION**

Verified at Bengaluru on this day of 17<sup>th</sup> September, 2024 that the contents of the above reply are correct and true on the basis of the record of the cases as mentioned in the day to day affairs of the CPCB.

Nothing has been concealed therefrom or mis-stated.

  
**COUNSEL FOR  
CPCB**

  
19/9/2024

**DEPONENT**  
J. Chandra Babu  
REGIONAL DIRECTOR  
CENTRAL POLLUTION CONTROL BOARD  
REGIONAL DIRECTORATE - BENGALURU  
(MIN.OF ENV,FOREST & CC, GOVT OF INDIA)  
BENGALURU - 560 079. MOB: 9868278903



**Annexure - 1**

No: KSPCB/RO:RRN/EO/DEO/2023-24/ 1928

Date: 19-02-2024

**INSPECTION REPORT OF K.V SHIVAKUMAR, ENVIRONMENTAL OFFICER, KARNATAKA STATE POLLUTION CONTROL BOARD, REGIONAL OFFICE, RAJARAJESHWARINAGAR, BANGALORE.****Officer Accompanied: Sri. Naveen D., DEO, KSPCB**

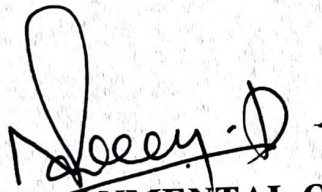
\*\*\*\*\*

A fire incident has happened in this Office jurisdiction on 18.02.2024 at about 5 pm in an illegal godown located in Ramasandra village, Kengeri Hobli, Bengaluru and the village is in Kumalagodu Police station limit. As soon as getting information about the incident from one of the public Sri.Anand, Kumbalagodu, the spot was inspected at about 7 PM on 18.02.2024 and preliminary information about the incident was reported to Head Office and Principal Secretary, Ecology and Environment, GoK through Whatsapp on the same day.

Again the spot was inspected with DEO of this Office at 8 AM on 19.02.2024 and following were the information about the incident:

1. The incident happened in 30 x 40 ft site in the Sy No.3, Ramasandra village. The local people informed that, the site belongs to Sri.Vittal residence Basti village.
2. A small house was constructed on North-West corner of the site and remaining area was covered with temporary shed. However, the temporary shed got totally damaged due to fire and house is partially damaged.
3. Sri.Boraih, the owner of the house located opposite to the said site informed that Mr.Saleem has taken the vacant shed with open space on rent from past one month and started godown from past one week in the shed.
4. On enquiry, from the local people/police/fire people it was understood that, the expired small size (300-500 mL) deodorant/aerosol aluminium cans were stored in the premises. No information available on the activities happening in the said godown.
5. The deodorant/aerosol contains flammable ingredients in the formulation increases the potential for these products to ignite when exposed to heat, sparks, or open flames. Since, these highly flammable liquids are prone to catch fire and explode

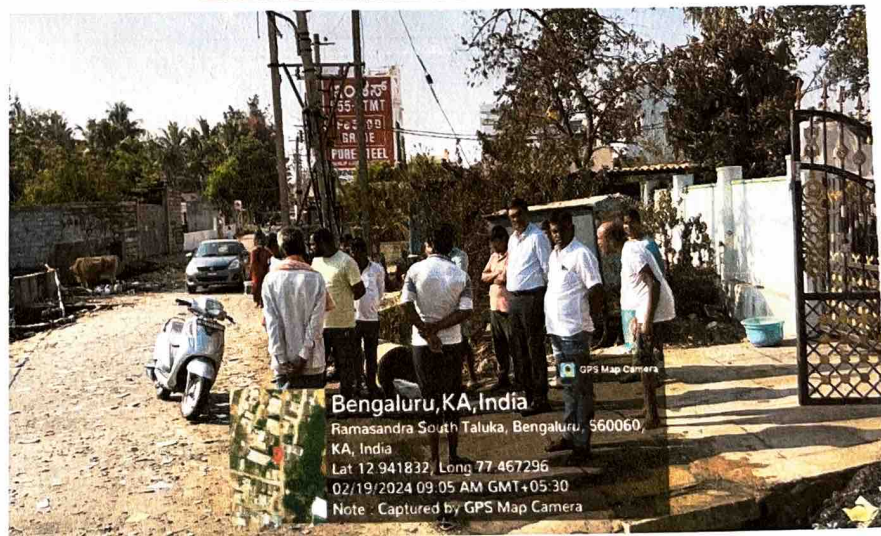
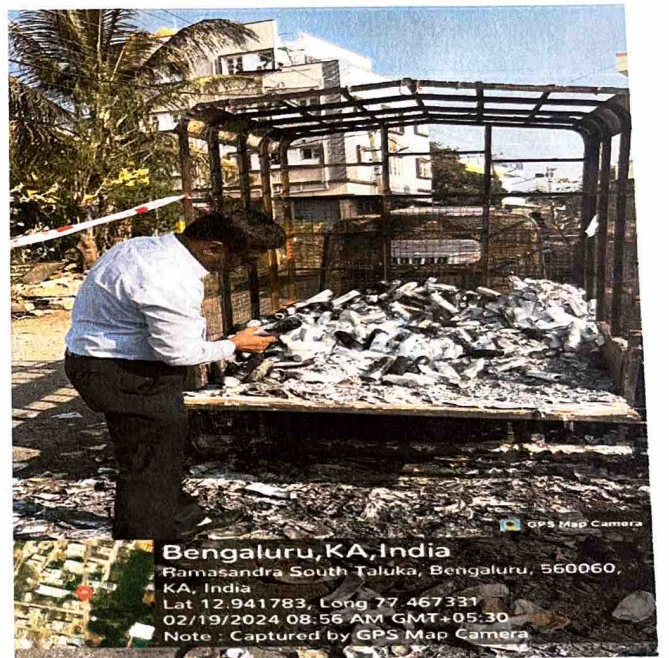
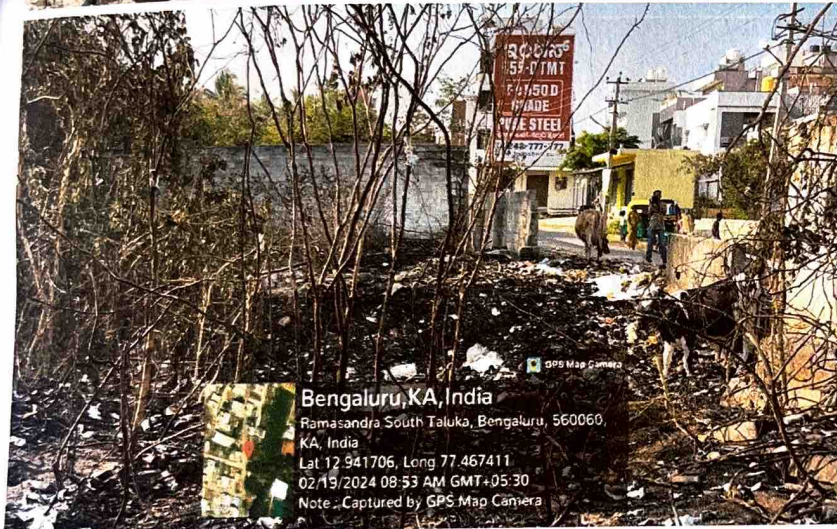
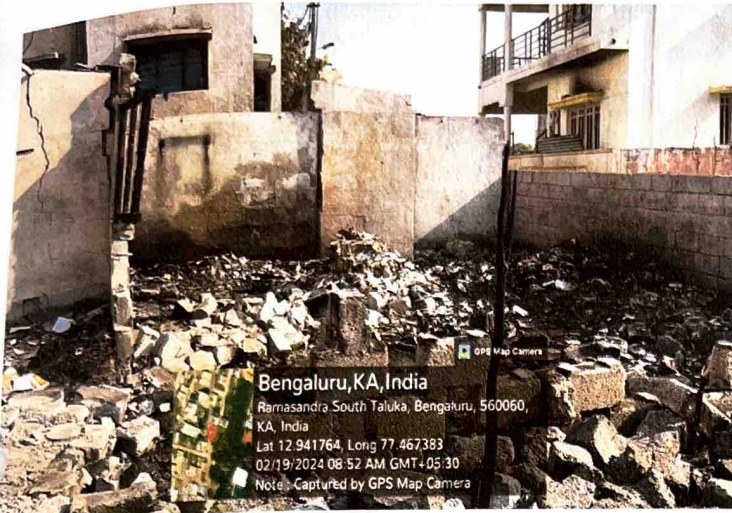
- when expose to fire. This fire incident may happened due to electrical short circuit or from any other fire source.
6. As for the information from local Police Department, about 3 persons were dead and 5 persons were severely injured in the fire incident. The injured were admitted to Victoria hospital for treatment.
  7. Storing of these deodorants in cans is not covered under the Manufacture, Storage and Import of hazardous chemicals Rules, 2000 (only bulk storage of highly flammable liquids is covered under said rules).
  8. On primary enquiry, it was understood that it is an illegal godown storing expired deodorant/aerosol cans and established & operating since one week as reported by localities.
  9. The Police, FIRE and FLSS teams are investigating the incident and exact reason for the incidence will be known only after receiving of reports from the said departments.
  10. The brand of deodorants stored in the godown could not be traced since everything in the godown got total burnout due to fire.



**DEPUTY ENVIRONMENTAL OFFICER**



**ENVIRONMENTAL OFFICER**



Photographs taken during the inspection of the fire incident site on 19.02.2024.

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಪೊಲೀಸ್

ಪ್ರಥಮ ವರ್ತಮಾನ ವರದಿ  
(ದಂಡಪ್ರಕ್ರಿಯೆ ಸಂಹಿತೆ ಕಲಂ 154 ರ ಕೆಳಗೆ)

ಕೇಂದ್ರೀಯ ಪ್ರದೂಷಣ ನಿಯಂತ್ರಣ  
12 SEP 2024  
ಬೆಂಗಳೂರು / ಪಾವತಿ ಸಂ..3.1.7....

ಘನ ನ್ಯಾಯಾಲಯ : 2nd Additional CJM Court, Bangalore Rural district, Bangalore.

1. ಜಿಲ್ಲೆ : Ramanagara ವ್ಯತ್ಯ/ಉಪ ವಿಭಾಗ : Magadi Sub Division ಪೊಲೀಸ್ ಠಾಣೆ : Kumbalagodu  
ಅಪರಾಧ ಸಂಖ್ಯೆ : 0051/2024 ಪ್ರ.ವ.ವ.ದಿನಾಂಕ : 18/02/2024 PS
2. ಕಾಯ್ದೆ ಮತ್ತು ಕಲಂಗಳು : IPC 1860 (U/s-304,337,420,427,34); COPYRIGHT ACT, 1957 (U/s-63,64)
3. (a) ಕೃತ್ಯ ನಡೆದ ದಿನ : Sunday ದಿನಾಂಕ ದಿಂದ : 18/02/2024 ದಿನಾಂಕ ವರೆಗೆ : 18/02/2024  
ವೇಳೆಯಿಂದ : 16:30:00 ವೇಳೆಯವರೆಗೆ : 16:45:00  
(b) ಠಾಣೆಯಲ್ಲಿ ವರ್ತಮಾನ ಸ್ವೀಕರಿಸಿದ ದಿನಾಂಕ : 18/02/2024 20:30:00 ಬರವಣಿಗೆಯಲ್ಲಿ / ಹೇಳಿಕೆ : Written  
(c) ಪಿಯಾರದುದಾರ / ಬಾತ್ಮೀದಾರ ತಡವಾಗಿ ವರದಿ ಮಾಡಿದಕ್ಕೆ ಕಾರಣಗಳು :  
(d) ಜನರಲ್ ಡೈರಿ ಉಲ್ಲೇಖ ಸಂಖ್ಯೆ ಮತ್ತು ಸಮಯ : 14 , 20:30:00
4. (a) ಕೃತ್ಯ ನಡೆದ ಸ್ಥಳ :  
Ramasandra Village, Kengeri Hobli, Bengaluru South Tq, Bengaluru City,  
Karnataka,  
(b) ಪೊಲೀಸ್ ಠಾಣೆ ಯಿಂದ ಇರುವ ದಿಕ್ಕು ಮತ್ತು ದೂರ : 11 KM Towards North  
(c) ಗ್ರಾಮ : Ramasandra ಗಸ್ತಿನ ಹೆಸರು : Beat 01  
(d) ಸ್ಥಳವು ಬೇರೆ ಪೊಲೀಸ್ ಠಾಣೆ ವ್ಯಾಪ್ತಿಗೆ ಬರುವಂತಹದ್ದು ಆದರೆ ಆ ಪೊಲೀಸ್ ಠಾಣೆಯ ಹೆಸರು :  
ಜಿಲ್ಲೆ :
5. ಪಿಯಾರದುದಾರ/ಬಾತ್ಮೀದಾರ :  
(a) ಹೆಸರು : Arjun H V ತಂದೆ / ಗಂಡನ ಹೆಸರು : Vishwanath H K  
(b) ವಯಸ್ಸು : 31 (c) ವೃತ್ತಿ : Employed in private firms  
(d) ಧರ್ಮ : Hindu (e) ಜಾತಿ : BRAHMIN  
(f) ಫ್ಯಾಕ್ಸ್ : (g) ಇ-ಮೇಲ್ :  
(h) ದೂರವಾಣಿ : 9980020849 (i) ರಾಷ್ಟ್ರೀಯತೆ : India  
(j) ಪಾಸ್ ಪೋರ್ಟ್ ಸಂಖ್ಯೆ : ನೀಡಿದ ದಿನಾಂಕ :

(k) ವಿಳಾಸ : No.45,  
Ramasandra  
Village, Sulikere  
Post, Kengeri Hobli,  
Bengaluru South  
Tq , Bengaluru City  
, Karnataka

(l) ಲಿಂಗ : Male

(m) ಪಿಯಾರುದುದಾರ ಖುದ್ದಾಗಿ ನೋಡಿದ್ದರೆ ಅಥವಾ ಕೇಳಿಸಿಕೊಂಡಿದ್ದರೆ  
Seen

6. ಗೊತ್ತಿರುವ / ಅನುಮಾನಿತ/ಅಪರಿಚಿತ ವ್ಯಕ್ತಿಯ ಪೂರ್ತಿ ವಿವರಗಳು

| Sl.No. | ಹೆಸರು / ತಂದೆಯ ಹೆಸರು / ಜಾತಿ<br>/ ವಿಳಾಸ                                 | ವಿಧ     | ವ್ಯಕ್ತಿಯ ವಿಧ | ಲಿಂಗ | ವಯಸ್ಸು | ವೃತ್ತಿ |
|--------|---|---------|--------------|------|--------|--------|
| 1      | Syed Salim(A1) / MUSLIM<br>,Chikka BasthiBengaluru<br>City, Karnataka | Accused | Adult        | Male |        |        |
| 2      | Vithal And Others(A2)<br>,Chikka BasthiBengaluru<br>City, Karnataka   | Accused | Adult        | Male |        |        |

7. ನೋಂದವರ ವಿವರಗಳು

| Sl. No | ಹೆಸರು          | ವಿಳಾಸ                                    | ಗಾಯದ ವಿಧ | ಲಿಂಗ | ವಯಸ್ಸು | ಮೃತ್ಯು |
|--------|----------------|--|----------|------|--------|--------|
| 1      | Syed Salim     | Chikka BasthiBengaluru City<br>Karnataka | Fatal    | Male |        |        |
| 2      | Sajid Pasha    | UnBengaluru City<br>Karnataka            |          | Male |        |        |
| 3      | Unknown        | UnBengaluru City<br>Karnataka            | Fatal    | Male |        |        |
| 4      | Mehaboob Pasha | UnBengaluru City<br>Karnataka            | Fatal    | Male |        |        |
| 5      | Alla Bakash    | UnBengaluru City<br>Karnataka            |          | Male |        |        |
| 6      | Irfan Pasha    | UnBengaluru City<br>Karnataka            |          | Male |        |        |
| 7      | Nayaz          | UnBengaluru City<br>Karnataka            |          | Male |        |        |
| 8      | Afroz          | UnBengaluru City<br>Karnataka            |          | Male |        |        |
| 9      | Rihaan         | UnBengaluru City<br>Karnataka            |          | Male |        |        |

8. ಕಳುವಾಗಿರುವ / ಬಾಗಿಲಾಗಿರುವ ಸ್ವತ್ತುಗಳ ವಿವರಗಳು

| Sl.No | Property Type | Item description | Estimated Value (in Rs.) |
|-------|---------------|------------------|--------------------------|
| 1     |               |                  |                          |

ಕಳುವಾಗಿರುವ / ಬಾಗಿಲಾಗಿರುವ ಸ್ವತ್ತುಗಳು ಮೌಲ್ಯ :

9. ಪಂಚನಾಮ ವರದಿ / ಯು.ಡಿ. ಕೇಸ್. ಸಂಖ್ಯೆ :

10. ಪ್ರಥಮ ವರ್ತಮಾನ ವರದಿಯ ವಿವರಗಳು

ದಿನಾಂಕ: 18/02/2024 ರಂದು ರಾತ್ರಿ 8-30 ಗಂಟೆಗೆ ಪಿಯಾರದಿದಾರರು ಸ್ಥಳದಲ್ಲಿ ಟೈಪ್ ಮಾಡಿಸಿ ನೀಡಿದ ದೂರನ್ನು ತಾಣಾ ಹೆಚ್ ಸಿ 326 ರವರು ತಾಣೆಗೆ ತಂದು ಹಾಜರುಪಡಿಸಿದ್ದು ಸದರಿ ದೂರು ಏನಂದರೆ, ನಾನು ಈ ಮೇಲ್ಕಂಡ ವಿಳಾಸದಲ್ಲಿ ನನ್ನ ತಂದೆ ಹೆಚ್.ಕೆ ಪಿಶ್ವನಾಥ್, ತಾಯಿ ಬಿ.ಆರ್ ನಾಗರತ್ನ ರವರ ಜೊತೆ ಸ್ವಂತ ಮನೆಯಲ್ಲಿ ವಾಸವಾಗಿದ್ದು ಮನೆ ನಮ್ಮ ತಂದೆ ಪಿಶ್ವನಾಥ್ ರವರ ಹೆಸರಿನಲ್ಲಿ ಇರುತ್ತದೆ. ನಾನು ಜೀವನೋಪಾಯಕ್ಕಾಗಿ ಬೆಂಗಳೂರಿನ ಕಾರ್ಪೊರೇಟ್ ಕಂಪನಿಯಲ್ಲಿ ಕೆಲಸ ಮಾಡಿಕೊಂಡಿರುತ್ತೇನೆ. ನಮ್ಮ ಮನೆಯ ಪಕ್ಕದಲ್ಲಿ ಚಿಕ್ಕಬಸ್ತಿಯಲ್ಲಿರುವ ನಂದೀಕೇಶ್ವರ ಹೊಟೆಲ್ ನ ಮಾಲೀಕರಾದ ಪಿಠಲ್ ಎಂಬುವವರ ರವರ ಖಾಲಿ ಜಾಗ ಇದ್ದು ಜಾಗದಲ್ಲಿ ಒಂದು ಚಿಕ್ಕ ಶೀಟ್ ಮನೆಯನ್ನು ಕಟ್ಟಿದ್ದು ಸದರಿ ಮನೆಯನ್ನು ಈಗ ಸುಮಾರು ಎರಡು-ಮೂರು ವಾರಗಳ ಹಿಂದೆ ಚಿಕ್ಕಬಸ್ತಿಯ ನಿವಾಸಿ ಸಯ್ಯದ್ ಸಲೀಂ ಎಂಬುವವರು ಗೊದಾಮು ಆಗಿ ಮಾಡಿಕೊಂಡಿದ್ದರು. ಇದರಲ್ಲಿ ಬಳಕೆ ಮಾಡಿರುವ ಸೆಂಟ್ ಬಾಟಲ್ ಗಳು, ಶ್ಯಾಂಪು ಬಾಟಲ್ ಗಳನ್ನು ತಂದು ಉಳಿದ ಪರಪೂಜೆ ಅನ್ನು ತೆಗೆದು ಬಾಟಲ್ ಗಳನ್ನು ಗುಜರಿ ಮಾಡುವ ಹಾಗೂ ಪರಪೂಜೆ ಮತ್ತು ಶ್ಯಾಂಪು ಅನ್ನು ಬೇರೆ ಬಾಟಲ್ ಗಳಿಗೆ ತುಂಬುವ ಕೆಲಸ ಮಾಡುತ್ತಿದ್ದು, ಪ್ರತಿದಿನ ಆ ಗೊದಾಮಿನಲ್ಲಿ 5-6 ಜನ ಕಾರ್ಮಿಕರು ಬಂದು ಕೆಲಸ ಮಾಡುತ್ತಿದ್ದರು. ಈ ದಿನ ದಿನಾಂಕ:18/02/2024 ರಂದು ಭಾನುವಾರವಾದ್ದರಿಂದ ನಾನು ಮನೆಯಲ್ಲಿಯೇ ಇದ್ದು ಈ ದಿನ ಸಾಯಂಕಾಲ 4.30 ರಿಂದ 4.45 ಗಂಟೆಯ ಸಮಯದಲ್ಲಿ ಪಿಠಲ್ ರವರ ಗೊದಾಮಿನಲ್ಲಿ ಬೆಂಕಿ ಸ್ಫೋಟ ಆಗಿದ್ದು ನಾನು ಮನೆಯಿಂದ ಆಚೆ ಬಂದು ನೋಡಲಾಗಿ ಪಿಠಲ್ ರವರ ಮನೆಯಲ್ಲಿ ಜೋರಾಗಿ ರಬ್ಬು ಬಂತು ಆಗ ನಾನು ಮನೆಯಿಂದ ಆಚೆ ಬಂದು ನೋಡಲಾಗಿ ಪಿಠಲ್ ರವರ ಮನೆಯಲ್ಲಿ ಬೆಂಕಿ ಹತ್ತಿಕೊಂಡು ಉರಿಯುತ್ತಿದ್ದು ಸದರಿ ಮನೆಯಲ್ಲಿ ಕೆಲಸ ಮಾಡುತ್ತಿದ್ದ ಸುಮಾರು 5-6 ಜನರು ಆಚೆ ಓಡಿ ಬಂದಿದ್ದು ಅವರ ಮೈಮೇಲೆ ಸುಟ್ಟಗಾಯಗಳಾಗಿದ್ದವು ಮನೆಯೊಳಗೆ ಉಳಿದಿದ್ದವರೂ ಜೋರಾಗಿ ಕಿರುಚಾಡುತ್ತಿದ್ದು ನಾನು, ಮಣಿಕಂಠ ರವರು ಬಂದಿದ್ದು ಬೆಂಕಿ ಜೋರಾಗಿ ಹೊತ್ತಿ ಉರಿಯುತ್ತಿದ್ದು ಬೆಂಕಿ ನಮ್ಮ ಮನೆಗೆ ಹಾಗೂ ನಮ್ಮ ಮನೆಯ ಹಿಂಭಾಗದ ಪ್ರವೀಣ್ ಹೊಂಕಳಿ ರವರ ಮನೆಯವರೆಗೆ ಹರಡಿದ್ದು ನಾವು ಕೂಡಲೇ ಅಗ್ನಿಶಾಮಕ ದಳದವರಿಗೆ ಕರೆ ಮಾಡಿ ವಿಚಾರ ತಿಳಿಸಿದವು. ಬೆಂಕಿಯ ಶಾಯಿ ನಮ್ಮ ಮನೆಗೆ ತಗುಲಿ ನಮ್ಮ ಮನೆಯ ಕಿಟಕಿ ಗಾಜುಗಳು, ಮನೆಯ ವಾಟರ್ ಟ್ಯಾಂಕ್, ಹಿಂಬಾಗದ ಬಾಗಿಲು, ಮನೆಯಲ್ಲಿರುವ ಪ್ರೀಡ್ಸ್, ವಾಟರ್ ಪಿಲ್ವರ್, ಟಿ.ಪಿ ವಾಟರ್ ಟ್ಯಾಂಕ್ ಸುಟ್ಟು ನಷ್ಟವಾಗಿರುತ್ತದೆ. ಪ್ರವೀಣ್ ಹೊಂಕಳಿ ರವರ ಮನೆಯ ಕಾಂಪೌಂಡ್, ಕಿಟಕಿ ಗಾಜುಗಳು, ಎಲೆಕ್ಟ್ರಿಕ್ ಮೀಟರ್, ಸೋಲಾರ್ ಹಾಗೂ ಅವರ ಮನೆಯಲ್ಲಿ ವಾಸವಾಗಿರುವ ಮಣಿಕಂಠ ರವರ ಬಾಬ್ಬು ಟಿಪಿ, ಮನೆಯ ಮುಂದೆ ನಿಲ್ಲಿಸಿದ್ದ ಕೆಎ-05-ಎಂ.ಆರ್-1004 ಕಾರ್, ಕೆಎ-41-ಇಪಿ-7494 ಬಜಾಜ್ ಪಲ್ಸರ್ ಬೈಕ್ ಹಾಗೂ ಗೋದಾಮಿನ ಮುಂದೆ ನಿಂತಿದ್ದ ಕೆಎ-41-ಡಿ-5051 ಗೂಡ್ಸ್ ವಾಹನ, ಹಾಗೂ ಒಂದು ಸ್ಕೂಟಿ ಸುಟ್ಟು ಹೋಗಿರುತ್ತದೆ. ಸ್ಥಳಕ್ಕೆ ದಾವಿಸಿದ ಅಗ್ನಿಶಾಮಕ ಸಿಬ್ಬಂದಿಯವರು ಬೆಂಕಿಯನ್ನು ನಂದಿಸಿದ್ದು ಗೋದಾಮಿನಲ್ಲಿ ಬೆಂಕಿಯಿಂದ ಸುಟ್ಟು ಮೃತಪಟ್ಟಿದ್ದ ಸಯ್ಯದ್ ಸಲೀಂ, ಮೆಹಬೂಬ್ ಪಾಷ ಹಾಗೂ ಇನ್ನೊಬ್ಬರ ಮೃತದೇಹವನ್ನು ಹೊರಗೆ ತೆಗೆದಿರುತ್ತಾರೆ. ಗಾಯಾಳುಗಳ ಹೆಸರು ತಿಳಿಯಲಾಗಿ 1)ಸಾಜೀದ್ ಪಾಷಾ, 2) ಅಪ್ಪೋಜ್ 3)ಇರ್ಫಾನ್ ಪಾಷ, 4)ಅಲ್ಲಾಬಕಾರ್ 5) ರಿಹಾನ್ ಮತ್ತು 6) ನಯಾಜ್ ಅಂತ ತಿಳಿದಿರುತ್ತದೆ.

ಮೇಲ್ಕಂಡ ಗೊದಾಮಿನಲ್ಲಿ ಸಯ್ಯದ್ ಸಲೀಂ ರವರು ಯಾವುದೇ ಮುಂಜಾಗರೂಕತೆಯಿಲ್ಲದೆ ಯಾವುದೇ ಲೈಸೆನ್ಸ್ ಹಾಗೂ ಪರವಾನಿಗೆಯಿಲ್ಲದೆ ಪಿಠಲ್ ರವರ ಗೊದಾಮಿನಲ್ಲಿ ಪರಪೂಜೆ, ಶ್ಯಾಂಪು ಬಾಟಲ್ ಗಳ ಗುಜರಿ ಮಾಡಲು ಹಾಗೂ ಪರಪೂಜೆ ಮತ್ತು ಶ್ಯಾಂಪುಗಳನ್ನು ಅಕ್ರಮವಾಗಿ ಲಾಭ ಮಾಡುವ ಉದ್ದೇಶದಿಂದ ನಕಲಿ ಮಾಡಿ ಸಾರ್ವಜನಿಕರಿಗೆ ಮೋಸ ಮಾಡುತ್ತಿದ್ದು, ಇದರಿಂದ ಜನರ ಪ್ರಾಣಹಾನಿ ಸಂಭವಿಸುತ್ತದೆ ಎಂದು ತಿಳಿದಿದ್ದರು ಸಹ ಈ ರೀತಿ ನಕಲಿ ದಂದ ನಡೆಸುತ್ತಿದ್ದರಿಂದ ಬೆಂಕಿ ಅಪಘಡ ಸಂಭವಿಸಿ 3ಜನರ ಸಾವಿಗೆ ಮತ್ತು 5-6 ಜನರಿಗೆ ಗಾಯವಾಗಲು ಕಾರಣರಾಗಿರುತ್ತಾರೆ. ಹಾಗೂ ಮನೆಗಳಿಗೆ ಹಾನಿಯಾಗಿ ನಷ್ಟ ಉಂಟಾಗಿರುತ್ತದೆ. ಈ ಘಟನೆಯಲ್ಲಿ ಭಾಗಿಯಾಗಿರುವ ಸಯ್ಯದ್ ಸಲೀಂ, ಗೋದಾಮು ಮಾಲೀಕರಾದ ಪಿಠಲ್ ರವರು ಹಾಗೂ ಇತರರ ಮೇಲೆ ಕಾನೂನು ಕ್ರಮ ಜರುಗಿಸಬೇಕೆಂದು ಕೊಟ್ಟ ದೂರಿನ ಮೇರೆಗೆ,

#### 11. (a) ತೆಗೆದುಕೊಂಡ ಕ್ರಮ:

Investigation

(b) ಪ್ರ.ವ.ವರದಿಯನ್ನು ಪಿಯಾರದಿಯವರಿಗೆ ಅವರದೇ ಭಾಷೆಯಲ್ಲಿ ವಿವರಿಸಿ, ಓದಿ ಹೇಳಲಾಗಿದೆ

ಅದರ ಪ್ರತಿಯನ್ನು ಪುಕಟ್ಟಿಯಾಗಿ ಕೊಡಲಾಗಿದೆ? : Yes

(c) ಪೊಲೀಸ್ ಅಧಿಕಾರಿಯು ತನಿಖೆಗೆ ಸ್ಥಳಕ್ಕೆ ಧಾವಿಸದಿದ್ದಲ್ಲಿ ಅಥವಾ ತನಿಖೆ ಮಾಡಲು ನಿರಾಕರಿಸಿದಲ್ಲಿ ಕಲಂ

157 ಸಿ.ಆರ್.ಪಿ.ಸಿ ಯ ಕಲಂ (ಎ)ಅಥವಾ (ಬಿ)/176 ಬಿಎನ್‌ಎಸ್‌ಎಸ್ ಯಡಿ ಕಾರಣವನ್ನು ದಾಖಲಿಸಬೇಕು.

Investigation

#### 12. ಪಿಯಾರದಿಯ ಸಹಿ/ ಹೆಚ್ಚಿರಲಿರುವ ಗುರುತು

*Signature*

13. ನ್ಯಾಯಾಲಯಕ್ಕೆ ಕಳುಹಿಸಿದ ದಿನಾಂಕ ಮತ್ತು ಸಮಯ : 18/02/2024 21:00:00

14. ನ್ಯಾಯಾಲಯಕ್ಕೆ ತೆಗೆದುಕೊಂಡು ಹೋದ ಪಿಸಿ/ ಹೆಚ್.ಸಿ : Mahadeva , PC CPC-831

ಓದಿ ಹೇಳಲಾಗಿ ಕೇಳಲಾಗಿ ಸರಿಯಿದೆ

ತಾಣಾಧಿಕಾರಿಯ ಸಹಿ

*Signature*

ಹೆಸರು: KUMAR.T. - ASI

ಪ್ರತಿಗಳು : Superintendent of Police/Commissioner of Police

ಇಂದ:

ದಿನಾಂಕ: 18/02/2024

ಅರ್ಜುನ್ ಹೆಚ್.ಬಿ ಬಿನ್ ಹೆಚ್.ಕೆ ವಿಶ್ವನಾಥ್  
31 ವರ್ಷ, ಬ್ರಾಹ್ಮಣರು, ಪ್ರೈವೇಟ್ ಕಂಪನಿಯ ಉದ್ಯೋಗಿ,  
ವಾಸ:ನಂ-45, ರಾಮಸಂದ್ರ ಗ್ರಾಮ, ಸೂಲಿಕೆರೆ ಅಂಚೆ,  
ಕೆಂಗೇರಿ ಹೋಬಳಿ, ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ತಾಲ್ಲೂಕು.  
ಮೊ.ನಂ-9980020849

ರವರಿಗೆ,

ಶಾಂತಿಧಾರಿಗಳು

ಕುಂಬಳಗೂಡು ಪೊಲೀಸ್ ಠಾಣೆ.

ರಾಮನಗರ ಜಿಲ್ಲೆ.

ನಾನು ಈ ಮೇಲ್ಕಂಡ ವಿಳಾಸದಲ್ಲಿ ನನ್ನ ತಂದೆ ಹೆಚ್.ಕೆ ವಿಶ್ವನಾಥ್, ತಾಯಿ ಬಿ.ಆರ್ ನಾಗರತ್ನ ರವರ ಜೊತೆ ಸ್ವಂತ ಮನೆಯಲ್ಲಿ ವಾಸವಾಗಿದ್ದು ಮನೆ ನಮ್ಮ ತಂದೆ ವಿಶ್ವನಾಥ ರವರ ಹೆಸರಿನಲ್ಲಿ ಇರುತ್ತದೆ. ನಾನು ಜೀವನೋಪಾಯಕ್ಕಾಗಿ ಬೆಂಗಳೂರಿನ ಕಾರ್ಪೊರೇಟ್ ಕಂಪನಿಯಲ್ಲಿ ಕೆಲಸ ಮಾಡಿಕೊಂಡಿರುತ್ತೇನೆ. ನಮ್ಮ ಮನೆಯ ಪಕ್ಕದಲ್ಲಿ ಚಿಕ್ಕಬಸ್ತಿಯಲ್ಲಿರುವ ನಂದೀಕೇಶ್ವರ ಹೊಟೆಲ್‌ನ ಮಾಲೀಕರಾದ ವಿಠಲ್ ಎಂಬುವವರ ರವರ ಖಾಲಿ ಜಾಗ ಇದ್ದು ಜಾಗದಲ್ಲಿ ಒಂದು ಚಿಕ್ಕ ಶೀಟ್ ಮನೆಯನ್ನು ಕಟ್ಟಿದ್ದು ಸದರಿ ಮನೆಯನ್ನು ಈಗ ಸುಮಾರು ಎರಡು-ಮೂರು ವಾರಗಳ ಹಿಂದೆ ಚಿಕ್ಕಬಸ್ತಿಯ ನಿವಾಸಿ ಸಯ್ಯದ್ ಸಲೀಂ ಎಂಬುವವರು ಗೋದಾಮು ಆಗಿ ಮಾಡಿಕೊಂಡಿದ್ದರು. ಇದರಲ್ಲಿ ಬಳಕೆ ಮಾಡಿರುವ ಸೆಂಟ್ ಬಾಟಲ್‌ಗಳು, ಶ್ಯಾಂಪು ಬಾಟಲ್ ಗಳನ್ನು ತಂದು ಉಳಿದ ಪರಪೂಜೆ ಅನ್ನು ತೆಗೆದು ಬಾಟಲ್‌ಗಳನ್ನು ಗುಜರಿ ಮಾಡುವ ಹಾಗೂ ಪರಪೂಜೆ ಮತ್ತು ಶ್ಯಾಂಪು ಅನ್ನು ಬೇರೆ ಬಾಟಲ್ ಗಳಿಗೆ ತುಂಬುವ ಕೆಲಸ ಮಾಡುತ್ತಿದ್ದು, ಪ್ರತಿದಿನ ಆ ಗೋದಾಮಿನಲ್ಲಿ 5-6 ಜನ ಕಾರ್ಮಿಕರು ಬಂದು ಕೆಲಸ ಮಾಡುತ್ತಿದ್ದರು.

ಈ ದಿನ ದಿನಾಂಕ:18/02/2024 ರಂದು ಭಾನುವಾರವಾದ್ದರಿಂದ ನಾನು ಮನೆಯಲ್ಲಿಯೇ ಇದ್ದು ಈ ದಿನ ಸಾಯಂಕಾಲ 4.30 ರಿಂದ 4.45 ಗಂಟೆಯ ಸಮಯದಲ್ಲಿ ವಿಠಲ್ ರವರ ಗೋದಾಮಿನಲ್ಲಿ ಬೆಂಕಿ ಸ್ಫೋಟ ಆಗಿದ್ದು ನಾನು ಮನೆಯಿಂದ ಆಚೆ ಬಂದು ನೋಡಲಾಗಿ ವಿಠಲ್ ರವರ ಮನೆಯಲ್ಲಿ ಜೋರಾಗಿ ಶಬ್ದ ಬಂತು ಆಗ ನಾನು ಮನೆಯಿಂದ ಆಚೆ ಬಂದು ನೋಡಲಾಗಿ ವಿಠಲ್ ರವರ ಮನೆಯಲ್ಲಿ ಬೆಂಕಿ ಹತ್ತಿಕೊಂಡು ಉರಿಯುತ್ತಿದ್ದು ಸದರಿ ಮನೆಯಲ್ಲಿ ಕೆಲಸ ಮಾಡುತ್ತಿದ್ದ ಸುಮಾರು 5-6 ಜನರು ಆಚೆ ಓಡಿ ಬಂದಿದ್ದು ಅವರ ಮೈಮೇಲೆ ಸುಟ್ಟಗಾಯಗಳಾಗಿದ್ದವು ಮನೆಯೊಳಗೆ ಉಳಿದಿದ್ದವರೂ ಜೋರಾಗಿ ಕಿರುಚಾಡುತ್ತಿದ್ದು ನಾನು, ಮಣಿಕಂಠ ರವರು ಬಂದಿದ್ದು ಬೆಂಕಿ ಜೋರಾಗಿ ಹೊತ್ತಿ ಉರಿಯುತ್ತಿದ್ದು ಬೆಂಕಿ ನಮ್ಮ ಮನೆಗೆ ಹಾಗೂ ನಮ್ಮ ಮನೆಯ ಹಿಂಭಾಗದ ಪ್ರವೀಣ್ ಹೊಂಕಳಿ ರವರ ಮನೆಯವರೆಗೆ ಹರಡಿದ್ದು ನಾವು ಕೂಡಲೇ ಅಗ್ನಿಶಾಮಕ ದಳದವರಿಗೆ ಕರೆ ಮಾಡಿ ವಿಚಾರ ತಿಳಿಸಿದೆವು. ಬೆಂಕಿಯ ಶಾಖಾ ನಮ್ಮ ಮನೆಗೆ ತಗುಲಿ ನಮ್ಮ ಮನೆಯ ಕಿಟಕಿ ಗಾಜುಗಳು, ಮನೆಯ ವಾಟರ್ ಟ್ಯಾಂಕ್, ಹಿಂಭಾಗದ ಬಾಗಿಲು, ಮನೆಯಲ್ಲಿರುವ ಪ್ರೀಡ್ಸ್, ವಾಟರ್ ಪಿಲ್ಟರ್, ಟಿ.ವಿ ವಾಟರ್ ಟ್ಯಾಂಕ್ ಸುಟ್ಟು ನಷ್ಟವಾಗಿರುತ್ತದೆ. ಪ್ರವೀಣ್ ಹೊಂಕಳಿ ರವರ ಮನೆಯ ಕಾಂಪೌಂಡ್, ಕಿಟಕಿ ಗಾಜುಗಳು, ಎಲೆಕ್ಟ್ರಿಕ್ ಮೀಟರ್, ಸೋಲಾರ್ ಹಾಗೂ ಅವರ ಮನೆಯಲ್ಲಿ ವಾಸವಾಗಿರುವ ಮಣಿಕಂಠ ರವರ ಬಾಬ್ಬು ಟಿವಿ, ಮನೆಯ ಮುಂದೆ ನಿಲ್ಲಿಸಿದ್ದ ಕೆಎ-05-ಎಂ.ಆರ್-1004 ಕಾರ್, ಕೆಎ-41-ಇವಿ-7494 ಬಜಾಜ್ ಪಲ್ಸರ್ ಬೈಕ್ ಹಾಗೂ ಗೋದಾಮಿನ ಮುಂದೆ ನಿಂತಿದ್ದ ಕೆಎ-41-ಡಿ-5051 ಗೂಡ್ಸ್ ವಾಹನ, ಹಾಗೂ ಒಂದು ಸ್ಕೂಟಿ ಸುಟ್ಟು ಹೋಗಿರುತ್ತದೆ. ಸ್ಥಳಕ್ಕೆ ದಾವಿಸಿದ ಅಗ್ನಿಶಾಮಕ ಸಿಬ್ಬಂದಿಯವರು ಬೆಂಕಿಯನ್ನು ನಂದಿಸಿದ್ದು ಗೋದಾಮಿನಲ್ಲಿ ಬೆಂಕಿಯಿಂದ ಸುಟ್ಟು ಮೃತಪಟ್ಟಿದ್ದ ಸಯ್ಯದ್ ಸಲೀಂ, ಮೆಹಬೂಬ್ ಪಾಷ್ ಹಾಗೂ ಇನ್ನೊಬ್ಬರ ಮೃತದೇಹವನ್ನು ಹೊರಗೆ ತೆಗೆದಿರುತ್ತಾರೆ. ಗಾಯಾಳುಗಳ ಹೆಸರು ತಿಳಿಯಲಾಗಿ 1)ಸಾಜೀದ್

ಪಾಷಾ,2) ಅಪೋಜ್ 3)ಇರ್ಪಾನ್‌ಪಾಶ, 4)ಅಲ್ಲಾಬಕಾಶ್ 5) ರಿಹಾನ್ ಮತ್ತು 6) ನಯಾಜ್ ಅಂತ ತಿಳಿದಿರುತ್ತದೆ.

ಮೇಲ್ಕಂಡ ಗೋದಾಮಿನಲ್ಲಿ ಸಯ್ಯದ್ ಸಲೀಂ ರವರು ಯಾವುದೇ ಮುಂಜಾಗರುಕತೆಯಿಲ್ಲದೆ ಯಾವುದೇ ಲೈಸೆನ್ಸ್ ಹಾಗೂ ಪರವಾನಿಗೆಯಿಲ್ಲದೆ ವಿಠಲ್ ರವರ ಗೋದಾಮಿನಲ್ಲಿ ಪರಪೂಮ್, ಶ್ಯಾಂಪು ಬಾಟಲ್‌ಗಳ ಗುಜರಿ ಮಾಡಲು ಹಾಗೂ ಪರಪೂಮ್ ಮತ್ತು ಶ್ಯಾಂಪುಗಳನ್ನು ಅಕ್ರಮವಾಗಿ ಲಾಭ ಮಾಡುವ ಉದ್ದೇಶದಿಂದ ನಕಲಿ ಮಾಡಿ ಸಾರ್ವಜನಿಕರಿಗೆ ಮೋಸ ಮಾಡುತ್ತಿದ್ದು, ಇದರಿಂದ ಜನರ ಪ್ರಾಣಹಾನಿ ಸಂಬವಿಸುತ್ತದೆ ಎಂದು ತಿಳಿದಿದ್ದರು ಸಹ ಈ ರೀತಿ ನಕಲಿ ದಂದೆ ನಡೆಸುತ್ತಿದ್ದರಿಂದ ಬೆಂಕಿ ಅಪಘಡ ಸಂಭವಿಸಿ 3ಜನರ ಸಾವಿಗೆ ಮತ್ತು 5-6 ಜನರಿಗೆ ಗಾಯವಾಗಲು ಕಾರಣರಾಗಿರುತ್ತಾರೆ. ಹಾಗೂ ಮನೆಗಳಿಗೆ ಹಾನಿಯಾಗಿ ನಷ್ಟ ಉಂಟಾಗಿರುತ್ತದೆ. ಈ ಘಟನೆಯಲ್ಲಿ ಭಾಗಿಯಾಗಿರುವ ಸಯ್ಯದ್ ಸಲೀಂ, ಗೋದಾಮು ಮಾಲೀಕರಾದ ವಿಠಲ್ ರವರು ಹಾಗೂ ಇತರರ ಮೇಲೆ ಕಾನೂನು ಕ್ರಮ ಜರುಗಿಸಬೇಕೆಂದು ಕೋರುತ್ತೇನೆ.

ದಿನಾಂಕ: 18-02-2024

ತಮ್ಮ ವಿಶ್ವಾಸಿ  
H.V.

ಆಶ್ಚರ್ಯಕರವಾಗಿ ಸ್ಥಳೀಯ ಟ್ರಾಕ್ ಮ್ಯಾಟರ್ ತೆಗೆದುಕೊಳ್ಳುವುದು  
ದಿನಾಂಕ: 18/02/2024 ರಂದು ರಾತ್ರಿ 8:30 ಗಂಟೆಗೆ ಸ್ಥಳೀಯ ಪೊಲೀಸ್  
ಪ್ರಕಾಶನ ದಾಖಲೆಯ ಸಂಖ್ಯೆ HC 326, ಮುಂಬರುವ ರೇವರು  
ಮುಖ್ಯಾಧಿಕಾರಿ S.H.O ರವರಿಗೆ ತಿಳಿಸುವ ಕೆಲಸವನ್ನು ಮಾಡಿ.  
[Signature]

ಲಿ.ವಿ.ರವರು ದೂರು ಸಲ್ಲಿಸಿ. ತ್ರಿಕೋಣ ದಾಖಲೆಯಲ್ಲಿ  
HC 326 ರೇವರು ಮುಖ್ಯಾಧಿಕಾರಿ ಇರಿವ ವ್ಯಾಪ್ತಿ ವಿಸ್ತರಿಸಿ.  
18/2/2024 ರಂದು ರಾತ್ರಿ 8:30 ಗಂಟೆಗೆ ಸ್ಥಳೀಯ  
ಪೊಲೀಸ್ ಠಾಣಾ ಪಿ.ಸಿ. 51/2024 ಕೆಲಂ. 304.420.137,  
427. 2/2 34 IPC. 2/2024. 63.64 copy Right. Act  
ಆಗಾಗ್ಯ ತ್ರಿಕೋಣ ದಾಖಲೆಯಲ್ಲಿ.  
[Signature]

## Annexure 3

Translated Version in English

Karnataka State Police

**First Investigation Report****(Under 154 Criminal Procedure Code Section)**

**Hon'ble Court: 2<sup>nd</sup> Additional Chief Judicial Magistrate Court, Bangalore Rural District,  
Bangalore**

1. **District :** Ramanagara **Sub Division:** Magadi Sub Division **Police Station:** Kumbalagudu  
**File No :** 0051/2024 **Fire Date:** 18/02/2024 **Police Station**
2. **Code and Section:** IPC 186 (U/s 304, 337,420, 427,34) COPYRIGHTACT, 1957 (U/s 68, 64)
3. (a) **Day of Incident:** Sunday **From date:** 18/2/2024 **To date:** 18/2/2024  
**Time :** 16:30:00 hrs **To :** 16:45:00 hrs  
(b) **Complaint Received Date :** 18/02/2024 20:30:00 **Written/Oral :** Written  
(c) **Complainant / Informant delay for complaint :**  
(d) **General Dairy No & time :** 14, 20: 30:00
4. (a) **Place of Incident :**  
Ramasandra Village, Kengeri Hobli Bengaluru South Taluk, Bengaluru City, Karnataka  
(b) **Direction & Distance from Police Station :** 11 KM Towards North  
(c) **Grama :** Ramasandra **Round Name :** Beat 01  
(d) **If Police Station belongs to other Police Station Limits :**  
**District :**
5. **Complainant / Informant :**  
(a) **Name :** Arjun HV **Father /Spouse Name :** Vishwanath H K  
(b) **Age :** 31 (c) **Profession :** Employed in private firms  
(d) **Religion :** Hindu (e) **Caste :** Brahmin  
(f) **Fax :** (g) **E-mail :**  
(h) **Mobile:** 9980020849 (i) **Nationality :** India  
(j) **Passport No.:** (k) **Date of given :**  
(l) **Address :** No. 45, Ramasandra Village, Sulikere Post, Kengeri Hobli, Bengaluru South Taluk, Bengaluru city, Karnataka

(m) Sex : Male

(n) Whether complainant seen or heard from site : Seen

6. **Details of persons against whom complaint filed:**

| Sl.No. | Name /Father Name/Caste/Address  | Accused Type | Person Type | Sex  | Age | Person |
|--------|--|--------------|-------------|------|-----|--------|
| 1      | Syed Salim (A1) / MUSLIM, Chickka Basthi Bengaluru City, Karnataka     | Accused      | Adult       | Male |     |        |
| 2      | Vittal and Others (A2), Hindu/Chikka Basthi, Bengaluru City, Karnataka | Accused      | Adult       | Male |     |        |

7. **Affected people details:**

| Sl.No. | Name           | Address                                  | Injured Type | Sex  | Age | Person |
|--------|----------------|--|--------------|------|-----|--------|
| 1      | Sayed Salim    | Chickka Basthi Bengaluru City, Karnataka | Fatal        | Male |     |        |
| 2      | Sajid Pasha    | Un Bengaluru City Karnataka              |              | Male |     |        |
| 3      | Unknown        | Un Bengaluru City Karnataka              | Fatal        | Male |     |        |
| 4      | Mehaboob Pasha | Un Bengaluru City Karnataka              | Fatal        | Male |     |        |
| 5      | Alla Bakash    | Un Bengaluru City Karnataka              |              | Male |     |        |
| 6      | Irfan Pasha    | Un Bengaluru City Karnataka              |              | Male |     |        |
| 7      | Nayaz          | Un Bengaluru City Karnataka              |              | Male |     |        |
| 8      | Afroz          | Un Bengaluru City Karnataka              |              | Male |     |        |
| 9      | Rihaan         | Un Bengaluru City Karnataka              |              | Male |     |        |

8. **Stolen/ Involved property details :**

| Sl.No. | Property Type | Item description | Estimated Value (in. Rs.) |
|--------|---------------|------------------|---------------------------|
| 1      |               |                  |                           |

**Stolen/ Involved property value :**

9. **Mahazar Form / U.D.Case No :**

#### 10. FIR Document details :

The complaint dated 18/02/2024 at 8:30 PM was typed at the complainant's residence and submitted to Station Head Constable 326, who then forwarded it to the police station.

The details of the complaint are as follows:

The complainant, Shri Arjun H.V., son of Shri H.K. Vishwanath and B.R. Nagarathna, residing at #45, Ramasandra Grama, Sulikere Post, Kengeri Hobli, Bengaluru South Taluk, Bengaluru – 560074, is employed in a private company. The vacant land next to complainant house is owned by Shri Vittal, the owner of Nandikeshwara Hotel, who constructed a small shed on it. This shed was rented to Shri Syed Salim two to three weeks ago. In the said shed, Shri Syed Salim used to bring used deodorant and shampoo bottles, empty them, and sell the emptied bottles to scrap dealers, working in the scrap shed.

On 18/02/2024 (Sunday), between 16:30 hrs and 16:45 hrs, there was a fire explosion. complainant ran outside to see what had happened as the sound was very loud. At the scene, around 5-6 laborers emerged with burns due to the fire, and three people, including Mr. Syed Salim, died on the spot. The fire caused damage to complainant house and spread to the house behind complainant house, belonging to Mr. Praveen Homkali and Mr. Manikanta. The damage included windows, a water tank, a back door, a fridge, an electric meter, a TV, a water meter, the compound wall, and a solar panel. There was significant loss to complainant, Mr. Praveen, and Mr. Manikanta. Additionally, a car parked in front of the scrap go-down, bearing vehicle No. KA-05-MR-1004, a Bajaj Pulsar bike with vehicle No. KA-41-EV-7494, a goods vehicle with No. KA-41-D-5051, and a scooter were completely burned. The fire brigade extinguished the fire and brought the situation under control. They also recovered the bodies of (i) Mr. Syed Salim, (ii) Mehaboob Pasha, and another unknown person.

The following individuals were injured in the incident:

1. Syed Pasha
2. Afroz
3. Irfon Pasha
4. Alla Bakash
5. Rihan
6. Nayaz

In the scrap go-down, Mr. Syed Salim was conducting these activities illegally, without any safety measures or a license from the concerned authorities. These illegal activities resulted in the fire. It is requested that legal action be taken against Mr. Syed Salim and the land owner, Shri Vittal.

11.

a. **Action taken:** Investigation

b. **FIR Copy has been explained in legal language to the complainant and copy has been provided freely to the complainant? : Yes**

c. **Whether Police office has visited the spot or either denied to investigate if so, section 157 CR PC section (A) or (B) /176 BNSS under which reason has to be stated:**  
Investigation

12. **Signature of complainant / Thumb impression:**

13. **Date and time submitted to the court: 18/02/2024; 21:00:00 hrs**

14. **Name of the PC who submitted the FIR to the court:** Shri. Mahadeva; Police constable-  
Civil Police Code (CPC)-831

Seen and read it's correct

Signature of Station Officer

Name: Kumar. T.- ASI  
(Assistant Sub-Inspector)

**Copy to:** Superintendent of Police/Commissioner of Police

Date: 18/02/2024

From:

Arjun H.V, S/o H.K Vishwanath  
Age 31, Brahmin, Employee of Private firm  
House No-45, Ramasandra Grama, Sulikere Post  
Kengeri Hobli, Bangalore South Taluk  
Mob: 9980020849

To,

Station Head/Officer  
Kumbalagodu Police Station  
Ramanagara District, Karnataka

I, Shri Arjun H.V., son of Shri H.K. Vishwanath and B.R. Nagarathna, residing at #45, Ramasandra Grama, Sulikere Post, Kengeri Hobli, Bengaluru South Taluk, Bengaluru – 560074, is employed in a private company. The vacant land next to our house is owned by Shri Vittal, the owner of Nandikeshwara Hotel, who constructed a small shed on it. This shed was rented to Shri Syed Salim two to three weeks ago. In the said shed, Shri Syed Salim used to bring used deodorant and shampoo bottles, empty them, and sell the emptied bottles to scrap dealers, working in the scrap shed.

On 18/02/2024 (Sunday), between 16:30 hrs and 16:45 hrs, there was a fire explosion. I ran outside to see what had happened as the sound was very loud. At the scene, around 5-6 laborers emerged with burns due to the fire, and three people, including Mr. Syed Salim, died on the spot. The fire caused damage to complainant house and spread to the house behind my house, belonging to Mr. Praveen Homkali and Mr. Manikanta. The damage included windows, a water tank, a back door, a fridge, an electric meter, a TV, a water meter, the compound wall, and a solar panel. There was significant loss to me, Mr. Praveen, and Mr. Manikanta. Additionally, a car parked in front of the scrap go-down, bearing vehicle No. KA-05-MR-1004, a Bajaj Pulsar bike with vehicle No. KA-41-EV-7494, a goods vehicle with No. KA-41-D-5051, and a scooter were completely burned. The fire brigade extinguished the fire and brought the situation under control. They also recovered the bodies of (i) Mr. Syed Salim, (ii) Mehaboob Pasha, and another unknown person.

The following individuals were injured in the incident:

1. Syed Pasha
2. Afroz
3. Irfon Pasha
4. Alla Bakash
5. Rihan
6. Nayaz

In the scrap go-down, Mr. Syed Salim was conducting these activities illegally, without any safety measures or a license from the concerned authorities. These illegal activities

resulted in the fire. It is requested that legal action be taken against Mr. Syed Salim and the land owner, Shri Vittal.

Yours faithfully

(Arjun H V)

Date: 18/2/2024

**Annexure- 4**

No: KSPCB/RO:RRN/EO/DEO/2024-25/

Date:

**INSPECTION REPORT OF K.V SHIVAKUMAR, ENVIRONMENTAL OFFICER, KARNATAKA STATE POLLUTION CONTROL BOARD, REGIONAL OFFICE, RAJARAJESHWARINAGAR, BANGALORE.**

\*\*\*\*\*

A fire incident has happened in this Office jurisdiction on 18.02.2024 at about 5 pm in an illegal godown located in Ramasandra village, Kengeri Hobli, Bengaluru and the village is in Kumalagodu Police station limit.

A detailed inspection report about the incidence was forwarded to Board Office vide this Office IR No.1928, dated: 19.02.2024. Copy enclosed. As per the instructions of legal cell of KSPCB, the spot was once again inspected on 06.09.2024 and following observations were made:

1. The godown is completely vacated and no activity was found.
2. The vacant land is of size 30 ft x 40 ft at Sy No.3, Ramasandra village, Kengeri Hobli, Bengaluru Urban District.
3. On enquiry, local people informed that after the incidence the previous tenant vacated the place and the site was kept vacant.
4. Location comes under the jurisdiction of Kumalagodu Police station limits and Kumbalagodu police station has filed FIR against the previous tenant on fire incidence.

Since this was a small godown engaged in storing of scraps, this activity was not covered under the consent mechanism of KSPCB.

  
**ENVIRONMENTAL OFFICER**